

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.10.2017 AT 10.30 AM $\,$

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CP/139/14/HDB/2017	
NAME OF THE COMPANY	Hetro Spinners Ltd	
NAME OF THE PETITIONER(S)		
NAME OF THE RESPONDENT(S)		
UNDER SECTION	14	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	Pauchising	CSS will 142 > agrado	1000
M.B. Sureel	Company	C95 will 1427 agrado 91857 18812	July .

Counsel for Respondent(s):

Designation	E-mail & Telephone No.	Signature
	Designation	Designation E-mail & Telephone No.

Heard Shri M.B. Suneel, Learned PCS for the Petitioner. CP allowed by separate orders.

Member (T)

Member (J)

Bm